

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3039  
ANSWERED ON:22.03.2002  
TAX EXEMPTION TO STEEL INDUSTRY  
BRAJ MOHAN RAM;SUKDEO PASWAN;SURINDER SINGH BARWALA

**Will the Minister of FINANCE be pleased to state:**

to the reply given to Unstarred Question No. 2936 on August 10, 2001 regarding tax exemption to steel industry and state :

- (a) whether the information has since been collected;
- (b) if so, the details thereof; and
- (c) if not, the reasons for delay and the time by which information is likely to be collected?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a), (b) & (c): Yes, Sir. The information has already been collected and an Implementation statement containing the details in the matter has been made available to the Ministry of Parliamentary Affairs, thus fulfilling the Assurance given to the House on 10.8.2001. A copy of the above statement is enclosed.